



\$~13 & 14 IN THE HIGH COURT OF DELHI AT NEW DELHI CS(COMM) 654/2019, I.As. 16991/2019 & 16992/2019 MR. ANIL RATHI Plaintiff Through: Ms. Srijan Uppal, Ms. Jyotsna Arora and Mr. R.K. Rajwanshi, Advs. versus SHRI SHARMA STEELTECH (INDIA) PVT. LTD. & ORS. Defendants Mr. Tanmay Mehta and Mr. Subhas Through: Chawla. Advs. for D-8 Mr. Subhash Chawla, Adv. for D-1 to D-8 AND CS(COMM) 655/2019, I.As. 16994/2019 & 16995/2019 MR. ANIL RATHI Plaintiff Ms. Srijan Uppal, Ms. Jyotsna Arora Through: and Mr. R.K. Rajwanshi, Advs. versus M/S GARG STEEL & ORS. Defendants Mr. Sanjeev Sindhwani, Sr. Adv. with Through: Mr.Subhash Chawla, Adv.for D-11 Mr. Subhash Chawla, Adv. for D-1 to

CORAM: HON'BLE MR. JUSTICE V. KAMESWAR RAO ORDER 10.01.2020 %

It is informed that Mr. Sudhir Chandra Agarwala, learned Senior Counsel is held up in Supreme Court. Mr. Sanjeev Sindhwani states that on pass-over in the post lunch session, he shall have difficulty.

D-11

Accordingly, re-notify on February 20, 2020.

V. KAMESWAR RAO, J

JANUARY 10, 2020/*aky*

This is a digitally signed order.

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The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/06/2025 at 09:16:20